NATIONAL COMPANY LAW APPELLATE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins) No. 547 of 2025

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Narayan Jalan ...Appellants

Versus

K. K. Homes ...Respondents

Present:

For Appellant : For Respondents :

ORDER (Hybrid Mode)

<u>06.05.2025</u>: Appellant prays for and is allowed a week's time to file Rejoinder-Affidavit.

List on **19.05.2025**.

Interim order to continue.

[Justice Ashok Bhushan] Chairperson

> [Barun Mitra] Member (Technical)

[Arun Baroka] Member (Technical)

harleen/NN